BENCH-I

NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH**` **KOLKATA**

C.P.(IB) No. 39/KB/2018

105

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th January 2018, 10.30 A.M

Name of the Company Under Section		Phoenix ARC Pvt.LtdVs- Eastern Spinning Mills & Industries Ltd. 7 IBC		

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Jistim Saha Louriea Banespel

aurisabanerte Skanniger,

Amanenal Creditor. 29.07-18.

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Mr Avrik Bonnergel, Adv Mr Aditya Kanadia, Adv Mr Subhojit Chash, Adv

ompony

S. Crhosh 29/1/18

ORDER

Ld. Counsel for the financial creditor and the corporate debtor is present.

Corporate Debtor is directed to file reply, if any within 7 days with giving a copy to the opposite party. Rejoinder, if any, may be filed thereafter within 5 days of the receipt of the reply affidavit, fixing for hearing on **19/02/2018**.

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(Jinan K.R.) Member (J)